

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
LEGISLATIVE DEPARTMENT**

LOK SABHA

UNSTARRED QUESTION NO. 3335

TO BE ANSWERED ON WEDNESDAY, 22nd MARCH, 2017

Fake Voters/Bogus Voter Card

+3335. SHRI PRATAPRAO JADHAV:
SHRI C.S. PUTTA RAJU:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether reports regarding fake voters and bogus voter cards have come to the notice of the Government;
- (b) if so, the details thereof, State-wise during the last three years; and
- (c) the steps taken by the Government in coordination with States to delete such names of fake voters along with the number of fake names/voter cards deleted as a result thereof, State-wise?

ANSWER

**MINISTER OF STATE FOR LAW AND JUSTICE AND ELECTRONICS AND
INFORMATION TECHNOLOGY
(SHRI P.P.CHAUDHARY)**

(a) to (c): The information is being collected and will be laid on the Table of the House.
